

**Central Administrative Tribunal  
Jammu Bench, Jammu**



TA No. 3539/2020  
(SWP No. 1317/2014)

This the 15<sup>th</sup> day of April, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Aushaq Hussain Dar, age 37 years,  
S/o Abdul Rehman Dar,  
S/o Sonasamil District Pulwama.

..Applicant

( Mr. Aftab Ahmad, Advocate)

VERSUS

1. State of J&K through Commissioner/Secretary to Government, General Administration Department, Civil Sectt., Srinagar/Jammu.
2. J&K Service Selection Board through its Chairman at Zumzum Complex, Rambagh, Srinagar.
3. J&K Service Selection Board through its Secretary at Zumzum Complex, Rambagh, Srinagar.
4. Commissioner/Secretary to Tourism Department, Civil Sectt., Srinagar/Jammu.

..Respondents

(Mr. Rajesh Thappa, Deputy Advocate General)

**ORDER (ORAL)****Justice L. Narasimha Reddy:**

Mr. Aftab Ahmad, learned counsel for the Applicant, submits that the TA has become infructuous on account of the developments that have taken place during the pendency of the proceedings.



2. TA is accordingly dismissed as infructuous. There shall be no order as to costs.

**( Mohd. Jamshed )**  
**Member (A)**

**( Justice L. Narasimha Reddy )**  
**Chairman**

lalit/ankit/dsn